

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 5561  
TO BE ANSWERED ON 7<sup>TH</sup> APRIL, 2017**

**FACILITIES IN GOVERNMENT HOSPITALS**

**5561. SHRI SIRAJUDDIN AJMAL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken note of the fact that the facilities available in Government hospitals are not sufficient for the poor, helpless and pregnant women in minorities dominated areas due to which they face problem in getting admitted and do not get proper treatment in hospitals;
- (b) if so, the details thereof and the remedial measures taken/being taken by the Government in this regard;
- (c) whether the Government proposes to bring an improvement in medical facilities and to construct enough hospitals in the minorities dominated areas; and
- (d) if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a) to (d): Health is a State subject and it is the primary responsibility of the State Government to provide adequate healthcare facilities to all the people of the State including poor, helpless and pregnant women in minorities dominated areas.

However, under the National Health Mission (NHM), financial and technical support is provided to States/UTs to strengthen their healthcare systems, based on the requirements posed by the States/UTs in their Programme Implementation Plans (PIPs).

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